10/13/23, 1:20 PM about:blank

The Representation of the People (Amendment) Bill, 2023 (Amendment of section 20A)

SHRI KARTI P. CHIDAMBARAM (SIVAGANGA): Sir, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1950.

माननीय सभापति : प्रश्न यह है:

?कि लोक प्रतिनिधित्व अधिनियम, 1950 का और संशोधन करने वाले विधेयक को पुर:स्थापित करने की अनुमित प्रदान की जाए।?

<u>प्रस्ताव स्वीकृत हुआ।</u>

SHRI KARTI P. CHIDAMBARAM: Sir, I introduce the Bill.

माननीय सभापति : आइटम नम्बर, 113, श्री राजू बिष्ट।

12.59 hrs

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